

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BMO ADVISORS PRIVATE LIMITED

1.	Name of the Corporate Person	BMO ADVISORS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	26/09/2008
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Delhi.
4.	Corporate Identity Number/Limited Liability Identity Number of corporate person	U74140DL2008PTC183791
5.	Address of the registered office and principal office (if any) of Corporate Person	Registered Office Address: 13, Abul Fazal Road Bengali Market New Delhi DL 110001 IN
6.	Liquidation Commencement date of Corporate Person	27th January, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Pranav Damania IBBI/PA-001/IP-P00079/2017-18/10164 Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Alternate e-mail id:- pranav@consultinsolvency.com Cell :- +9198204 69825
8.	Last date for submission of claims	Within 30 days from the Liquidation Commencement date

Notice is hereby given that the **BMO Advisors Private Limited** has commenced voluntary liquidation on 27th January, 2021.

The stakeholders of **BMO Advisors Private Limited** are hereby called upon to submit a proof of their claims, on or before 25th February, 2021, to the liquidator at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pranav Damania
Liquidator for **BMO Advisors Private Limited**

Date: February 01, 2021

Place: Mumbai